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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

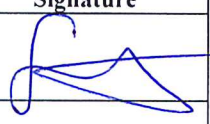
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT; HON'BLE SHRI BINOD KUMAR SINHA-MEMBER TECHNICAL

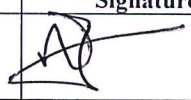
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 689/2018 CP(IB) NO. 708/9/HDB/2018
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	Sri Satya Sai Transport
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nalagh Kumar Sangem	Adv	9000 666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nikhil Badar	Adv	7032 41638	

**ORDER**

Counsels representing both sides are present. They stated that matter has been settled between the parties and filed joint memo of settlement. Memo is taken on record which forms part of the order. In view of the memo, CP (IB) No.708/9/HDB/2018 is closed as settled.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

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